

Adulteration of desi ghee, milk and edible oils

2324. SHRI VARINDER SINGH BAJWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has taken note of the reports in the electronic media about the wide scale adulteration of desi ghee, milk, milk products and other edible oils etc., which ultimately find their market in the national capital;

(b) the number of samples collected in Delhi and NCR to check adulteration during the last three years and so far during 2009; and

(c) the outcome of the reports finalized and the steps taken/proposed to be taken in this regard in Delhi and NCR areas with the help of respective State Governments?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) The number of samples collected in Delhi during the years 2006, 2007, 2008 and 2009 (upto 20.07.2009) are as under :—

Year	Samples Taken
2006	2912
2007	3162
2008	3179
2009	1719

The information from NCR area is being collected and will be tabled in the House.

(c) As per information made available by Delhi Government, the number of samples found adulterated and misbranded, during the period mentioned above is as under, for which prosecution action is being taken as per law:—

Year	Adulterated	Misbranded
2006	124	93
2007	122	41
2008	124	77
2009	55	13

The information from NCR is being collected and will be tabled in the House.

Eradication of Polio

†2325. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that cases of Polio from many States are coming to light even after official announcement of Polio eradication;

(b) if so, the details thereof for the last two years, State-wise;

(c) whether Government is formulating any new plan to eradicate the disease completely; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Official announcement of Polio eradication has never been made. It is a fact that cases of polio are coming to light from some States.

(b) State-wise details of the cases reported during the last two years is at given in the Statement (See below).

(c) and (d) Yes. To stop the poliovirus transmission, India has taken a number of initiatives based on recommendations made by India Expert Advisory Group on Polio Eradication, from time to time. This Advisory Group has national and international experts.

As per the IEAG recommendations:—

- Two nation-wise immunization rounds NIDs (National Immunization Days) are being held every year.
- About 6 Sub National Immunization Days (SNID) are implemented in UP and Bihar and neighboring areas at the risk of spread including Delhi, Mumbai and neighbouring districts.
- In addition, rapid and large scale Mop Up Immunization rounds are being carried out in response to each P1 case and P3 case detected outside the endemic area.
- Migratory populations from Uttar Pradesh and Bihar are being identified in the States of Punjab, Haryana, Gujarat and these migratory children are being covered during the SNIDs in Uttar Pradesh and Bihar.
- Social Mobilization activities are being intensified by involving the local influencers, community and religious leaders to improve community participation and acceptance of polio vaccine.
- State Political Leadership and Administration are continuously being updated on the identified gaps in the implementation of the Program.
- In order to reach every eligible child during the pulse polio round, in addition to the strategy of vaccinating children at fixed booths and house to house visit, efforts to vaccinate children in transit at railway stations, inside long distance trains, major bus stops, market places, at important religious congregations, major road crossing etc. through out the country have been intensified.

Statement

Number Polio cases from 2007-08

State/UT's	2007	2008
1	2	3
Uttar Pradesh	341	305
Bihar	503	233
Delhi	2	5
Rajasthan	3	2
Uttarakhand	6	1
Haryana	6	2
Maharashtra	2	2
West Bengal	2	2
Punjab	1	2
Orissa	1	2
Andhra Pradesh	5	1
Madhya Pradesh	0	1
Assam	0	1
Gujarat	1	0
Karnataka	1	0
Jharkhand	0	0
Chandigarh	0	0
Himachal Pradesh	0	0
Jammu and Kashmir	0	0
Tamil Nadu	0	0
Chhattisgarh	0	0
Kerala	0	0
Daman and Diu	0	0
Dadra and Nagar Haveli	0	0
Goa	0	0
Pondicherry	0	0
Andaman and Nicobar Islands	0	0

1	2	3
Arunachal Pradesh	0	0
Lakshadweep	0	0
Manipur	0	0
Meghalaya	0	0
Mizoram	0	0
Nagaland	0	0
Sikkim	0	0
Tripura	0	0
TOTAL	874	559

Deaths due to consumption of contaminated water

2326. SHRIMATI VIPLOVE THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether World Health Organisation (WHO) has laid out a report about death of people due to consumption of contaminated drinking water;

(b) if so, details thereof and reaction of Government thereto;

(c) the details of funds released to Himachal Pradesh during 2008-09 under Accelerated Rural Water Supply Programme (ARWSP);

(d) whether it is a fact that allocated funds to Himachal Pradesh are not sufficient for tackling quality related problems in respect of drinking water supply; and

(e) if so, whether Government proposes to increase the share of allocation of funds under ARWSP to Himachal Pradesh, and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (b) As per the report prepared by World Health Organisation (WHO) in 2009, an estimated number of 4,54,400 people die of water-borne diseases and lack of proper sanitation and hygiene every year in India.

Provision of safe drinking water can considerably reduce the risk of waterborne diseases.

(c) to (e) As per the information received from Ministry of Rural Development (Department of Drinking Water Supply), under Accelerated Rural Water Supply Programme (ARWSP) (Coverage, Sub-mission on Water Quality and Swajaldhara), Himachal Pradesh was released Rs. 14,082.00 lakh during 2008-09.

Besides, during 2008-09, under ARWSP (Desert Development Programme Areas), an amount of Rs. 69.00 lakh was released to Himachal Pradesh. Funds under ARWSP, now National Rural Drinking Water Programme (NRDWP), are allocated based on prescribed criteria